Date of Commencement of CIRP - 25th January 2024 List of Operational Creditors (Other than Workmen and Employees and Government Dues) as on 19-02-2025 Amount in Rs.												Amount in Rs.			
	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of	Amount of any mutual dues,	Amount of Claim	Amount of Claim Under-verification	Remarks, if any	
0.110.		Date of Receipt	Amount Claimed	*Amount of Claim Admitted	Nature of Claim	Covered by Security Interest	Covered by	Whether related party?	% of Voting Share in CoC	continge nt claim nt claim	Not Admitted				
1	BSE Limited	15.02.2024	31,05,700	18,43,335	Unsecured	0	0	0	0	0	0	0	12,62,365		
2	Link Intime India Private Ltd	21.02.2024	54,835	22,442	Unsecured	0	0	0	0	0	0	32,393	0		
3	National Securities Depository Ltd	17.02.2024	78,278	78,278	Unsecured	0	0	0	0	0	0	0	0		
4	The Southern Gas Limited	18.02.2024	7,70,769	-	Unsecured	0	0	0	0	0	0	7,70,769	0		
5	National Stock Exchange of India Limited	21.02.2024	10,89,987	-	Unsecured	0	0	0	0	0	0	10,89,987	0		
6	Madeline Enterprise Private Limited	26.02.2024	1,26,83,45,787	1,26,83,45,787	Unsecured	0	0	0	0	0	0	0	0		
7	Saudi Basic Industries Corporation	03.04.2024	1,65,39,22,942	-	Unsecured	0	0	0	0	0	0	1,65,39,22,942	0	Claims were admitted by IRP but shifted to "not admitted" category by RP beacause the claims were filed without proper authorisation of the creditor. The claimant have filed an IA in NCLT against the action of RP. The matter is sub-judice.	
8	SABIC Asia Pte Ltd	03.04.2024	34,98,99,224	34,98,99,224	Unsecured	0	0	0	0	0	0	0	0	Claims were admitted by IRP but shifted to "not admitted" category by RP beacause the claims were filed without proper authorisation of the creditor. The claimant had filed an IA in NCLT against the action of RP. The claimant has now submitted a fresh authorisation and also removed defects in the claim form. The claimant wa sinformed that the claim would be admitted subject to the condonationnof delay by the COC and thereafter by the Hon'ble NCLT. However, the court was of the view that the claim was filed in time and only defects removed now. The claom is admitted, accordingly.	
9	SKSI & Associates LLP	23.04.2024	2950	2,950	Unsecured	0	0	0	0	0	0	0	0		
10	Mehta & Mehta	22.04.2024	2,95,000	2,95,000	Unsecured	0	0	0	0	0	0	0	0		
11	Bhuwania & Agrawal Associates	14.05.2024	5,900	3,540	Unsecured	0	0	0	0	0	0	2,360	0		
12	Amit Yarn	04.09.2024	6,09,135	6,09,135	Unsecured	0	0	0	0	0	0	0	0		
	Total		3,27,81,80,507	1,62,10,99,691								1,65,58,18,451	12,62,365		

JBF Industries Limited

Date of Commencement of CIRP - 25th January 2024 List of Operational Creditors (Other than Workman and Employees and Government Dues) as on 19-02-2025

Annexure – 8

19/02/25							
Category	No of claims	Claim	amount	Admissible	claim	Claim u	ınder
Category	No of claims	submitted (Rs.)	Value (Rs.)		verification	
Class of Operational credi	tors (a)						
Acceptable	1		9,23,944		0	9,23	3,944
Non-Acceptable	0		0		0		0
Total	1		923944		0	92	3944

Г			DETAILS OF CLAIM RECEIVED			DETAIL	S OF CLAIM AD	MITTED							
			DATE OF		AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF		AMT COVERED BY GUARANTE	RELATED	VOTING		AMT OF MUTUAL DUES THAT MAY BE		CLAIM UNDER	
S	N I	NAME OF CREDITOR	RECEIPT	AMT CLAIMED		CLAIM	INTT	E	PARTY	%	CLAIM	SET OFF	ADMITTED	VERIFICATION	REMARKS
	I N	farubeni Corporation	06.12.2024	9,23,944.46	0.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	0.00	9,23,944.46	Amount Admissible as per books of CD
				9,23,944.46	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	9,23,944.46	